

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 375 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.10.2017**

**NAME OF THE COMPANY: Vedanta Ltd. Vs. Sequel Alloys & Wires Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner(s): Counsel for the Petitioner.

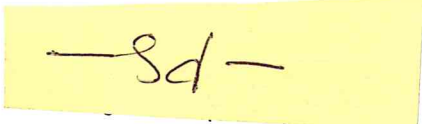
For the Respondent(s): None

ORDER

Ld. Counsel for the Petitioner prays for some time to file the certificate as required under Section 9(3)(c) of the Code.

To come up for further consideration on 23rd October, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)